

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 152136/2021 - EXEMPTION FROM FILING O.T.
IA No. 68891/2019 - EXEMPTION FROM FILING O.T.
IA No. 224214/2023 - GRANT OF BAIL)

Date : 22-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Pankaj Sharma, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. Shaurya Sahay, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned counsel for the respective parties.

The petitioner/applicant-Mani Ram to file an affidavit before this Court indicating the address where he would reside if he has to be released on bail as admittedly he is not married and would have to stay with his relations.

List on 29.01.2024.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)